

श्री एम० एल० द्विवेदी : मैं माननीय मंत्री महोदय से जानना चाहता हूँ कि भाग 'ग' राज्यों में जो पुनः संगठन हुआ है यह पहली बार हुआ है या इससे पेशतर भी इस सम्बन्ध में संगठन हो चुका है, और यदि हो चुका है तो इस पुनः संगठन की कौन सी आवश्यकता थी ?

डा० काटजू : सी० स्टेट्स के बनने के बाद पहली बार हो रहा है। इसके पहले अगर रिआरगेनाइजेशन हुआ हो तो मुझे मालूम नहीं।

श्री एम० एल० द्विवेदी : मैं जानना चाहता हूँ कि 'क' राज्यों और इन राज्यों की सेवाओं के बोन आदि में कितना फर्क होगा और किस राज्य के अनुसार यह संगठन किया गया है ?

डा० काटजू : जवाब तो दिया गया है कि उस स्टेट से जो पार्ट 'ए' स्टेट मिली हुई है उसके आधार पर रिबीजन किया गया है अगर आप किसी रियासत की तफसील के बारे में कोई अलग सबाल पूछना चाहते हैं तो मैं उसका जवाब दे सकता हूँ।

श्री एम० एल० द्विवेदी : कुछ भाग 'ग' राज्य ऐसे हैं जिनके पास पास कई राज्य हैं। मिसाल के लिये बिन्ध्य प्रदेश से लगे हुए उत्तर प्रदेश और मध्य प्रदेश दोनों हैं। इसी प्रकार मध्य भारत के पास बम्बई और राजस्थान आदि हैं। तो किस राज्य के अनुसार यहां संगठन किया गया है ?

डा० काटजू : मध्य भारत तो सी० स्टेट नहीं है।

श्री एम० एल० द्विवेदी : भोगल।

डा० काटजू : जहां तक बिन्ध्य प्रदेश का वास्ता है मेरा ब्याल है कि वहां उत्तर

प्रदेश के आधार पर रिबीजन हुआ है। और जो आपने भोगल के बारे में पूछा तो यहां पार्ट ए० स्टेट मध्य प्रदेश के आधार पर हुआ होगा, यह मध्य भारत से मिला नहीं है।

CENTRAL MARKETING BOARD FOR MICA

***2037. Shri N. P. Sinha:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether any of the Mica-producing States demanded of the Government of India to set up a Central Marketing Board for Mica in the past?

(b) If so, which of the States and when?

(c) Is the question still receiving consideration or has it been turned down by the Government of India?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) and (b). The Government of Bihar has, since the publication of the report on the Mica Enquiry Committee in 1946, urged on the Government of India from time to time to set up a Central Marketing Board for Mica.

(c) The proposal was fully considered for the last time in 1952, in consultation with all interests affected, but was rejected because it was considered inadvisable that Government should bear the risk of loss arising from the marketing operations of the proposed Board.

Shri N. P. Sinha: May I know whether the smaller interests in Madras, Rajasthan and Bihar were consulted on this point?

Shri K. D. Malaviya: Yes, Sir. From time to time, as I said, meetings of the advisory committees were held and the various interests were consulted.

Shri Namadas: In the absence of a Central Marketing organisation, may I know whether there is any other organisation or body which will regularise the prices and exports of mica and checkmate the cutthroat-competition in the mica trade?

Shri K. D. Malaviya: So far as marketing is concerned there is no board or any equivalent body. The Planning Commission finally recommended with regard to the marketing

question of mica that the smaller producers should set up co-operative organisation and the scheme drawn up by the Planning Commission should be circulated to the State Governments requesting them to convene a meeting of the producers to discuss the matter with a view to making a start towards setting up of co-operative organisations.

Dr. Ram Subhag Singh: Arising out of answer to part (c) of the question may I know, Sir, the nature of the risk involved in the setting up of a Central Marketing Board?

Shri K. D. Malaviya: The main risk is the fluctuation in prices as a result of speculation. This was evidenced by past events: prices used to fluctuate very heavily. Therefore, Government was not prepared to take risks so far as speculation was concerned.

Shri L. N. Mishra: May I know the estimated amount of loss by setting up the Mica Board?

Shri K. D. Malaviya: I cannot give any financial estimates. I have laid down the general principles that Government do not accept the proposal of a Central Marketing Board.

Shri N. P. Sinha: May I know the main reasons which were taken into consideration at the time of rejecting this proposal; is that decision still open to revision?

Shri K. D. Malaviya: No, Sir, so far as the present decision of Government is concerned, it is final.

Shri Nanadas: May I know, Sir, how Government is going to regulate the mica trade?

Shri K. D. Malaviya: There is a mica advisory board which meets from time to time gives advice to trade as well as to the Government from all points of view, whether it is price, or quality or standardisation. They look to these questions and advise the traders, also.

SCHEDULED CASTES SCHOLARSHIPS

*2939. **Shri S. V. Ramaswamy:** (a) Will the Minister of Education be pleased to state whether the second instalment of scholarships for Scheduled Castes and Backward Classes students have been distributed?

(b) If so, when?

(c) After the closing of the Institutions for the summer recess are Government aware of the inconvenience caused to such students due to the delay in payment of scholarships?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes Sir, except in a few cases sanctioned late in March against cancellations.

(b) During the months of March-April, 1953.

(c) The Government realise that delay in payment causes difficulty to the students but the delay was unavoidable.

Shri S. V. Ramaswamy: Can Government give an assurance that the Scheduled Caste students will not be put to any difficulty?

Shri K. D. Malaviya: It is our endeavour to see that there is no delay. Some of the reasons which are responsible for the delay are (1) students refuse the Central scholarships because the State scholarships in some cases are higher than the Central Government scholarships; (2) scholars fail to secure admission to the proposed course and cannot avail themselves of the scholarships; (3) the necessary information from the State Governments was received late.

Shrimati A. Kale: May I know how many girls are taking advantage of these scholarships?

Shri K. D. Malaviya: I am sorry I have not got the information about the number of girls.

Shri S. V. Ramaswamy: Would it be possible to place the funds at the disposal of the State Governments to be disbursed in proper time?

Shri K. D. Malaviya: It is found more expeditious for this Government to make payments direct through the heads of institutions concerned.

Shri N. R. M. Swamy: What is the interval between the two instalments? How many months after the first instalment does the second instalment come?

Shri K. D. Malaviya: The first selection was made in August 1952, the second was made in December 1952, the third was made in February 1953, and the fourth, against all cancellation, was made in March 1953.